

ORISSA HIGH COURT

FILING REPORT AS ON :17/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0003019/2023	HARIHARA TAREI VS STATE OF ODISHA	RAMESH CHANDRA PRADHAN VS	KABISURYANAGAR /0520 /2022 () //
2	BLAPL/0003020/2023	LAXMIDHAR NAYAK VS STATE OF ODISHA	KABIRAJ PRADHAN VS	KHAIRA /257 /2022 () //
3	BLAPL/0003021/2023	KABIRAJ BIBARA VS STATE OF ODISHA	S.S.RAY (2) VS	CHANDRAPUR /8 /2021 () //
4	BLAPL/0003022/2023	T. SARAN RAJ VS STATE OF ODISHA	PRANAB KUMAR DAS VS	CHITRAKONDA /103 /2022 () //
5	BLAPL/0003023/2023	NETRAMANI BEHERA VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	SAHID NAGAR P.S. /56 /2023 () //
6	BLAPL/0003024/2023	BHAKTAHARI LENKA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	DHAULI PS /251 /2022 () //
7	BLAPL/0003025/2023	SILU @ PABITRA SWAIN VS STATE OF ODISHA	BIDYADHAR MANSINGA VS	LALBAG /179 /2020 () //
8	BLAPL/0003026/2023	SANTOSH KUMAR PRADHAN VS STATE OF ODISHA (OPID)	RAMANI KANTA PATTANAİK VS	S.P.(CID-CRL),CUTTACK /18 /2019 () //
9	BLAPL/0003027/2023	DILLIP KUMAR SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	RENGALI DAM SITE /104 /2021 () //
10	BLAPL/0003028/2023	MANISH @ KALU AGRAWAL VS STATE OF ODISHA	ARUN KUMAR NAYAK VS	BARGARH SADAR /61 /2023 () //
11	BLAPL/0003029/2023	NARAYAN TAKRI VS STATE OF ODISHA	SARBESWAR SAHOO VS	CHITRAKONDA /63 /2022 () //

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12	BLAPL/0003030/2023	DHOBA MAHARANA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /172 /2022 () //
13	BLAPL/0003031/2023	RAJU DAS VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	/ /0 () //
14	BLAPL/0003032/2023	RAJENDRA PANDA @ RAJU VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	POTTANGI /26 /2020 () //
15	BLAPL/0003033/2023	SAIPRASAD DAS VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 () //
16	BLAPL/0003034/2023	BABUNA @ SUBASISH DAS @ SUBHASIS VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	CHANDIPUR /56 /2022 () //
17	BLAPL/0003035/2023	RIKT ALI MOLLAH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //
18	BLAPL/0003036/2023	PRABHAT RANJAN PATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	MANCHESWAR P.S. /68 /2023 () //
19	BLAPL/0003037/2023	BIJAY PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	BEGUNIAPADA /43 /2023 () //
20	BLAPL/0003038/2023	SUBHAM SINGH VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	BOLANGIR TOWN /573 /2021 () //
21	BLAPL/0003039/2023	SWARAJYA GOUDA @ MAHANKUDA @ SARAJ MAHANKUDA VS STATE OF ODISHA	ANKURABHUSAN ROUSTRAY VS	PATTAPUR (DIGAPAHANDI) /69 /2023 () //
22	BLAPL/0003040/2023	MITHUN DIGAL VS STATE OF ODISHA	BISWAJIT MAHARANA VS	/ /0 () //
23	BLAPL/0003041/2023	NARESH UTHANSINGH	SUJATA JENA	BAMUNIGAM /49 /2022

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0003042/2023	RANJIA @ RANJIT BHOI	GYANA RANJAN DHAL	LAXMISAGAR P.S. /53 /2023
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0003043/2023	SAMAL KHURA @ SALME	UMAKANTA BARIK	KESINGA /95 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0003044/2023	SHANTI SINGH	MANORANJAN PADHY	ADVA /48 /2021
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0003045/2023	PAWAN PRASAD	MANORANJAN PADHY	MOHANA /118 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0003046/2023	VUNGARALA RAMESH	CHANDANA MISHRA	PHULBANI SADAR /102 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0003047/2023	SUNAYAK MAJHI	BIBHUTI KESHARI BISWAL	BARAMBA /25 /2023
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0003048/2023	BABULI MAHARANA @ BABULA MAHARANA	JYOTIRMAYA SAHOO	PURUSHOTTAMPUR /172 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0003049/2023	BADAL SWAIN	BIJAY SWAIN	KHURDA MODEL /508 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0003050/2023	BIBHUTIBHUSAN SASMAL @ BIBHUTI SASMAL	TUSHAR KANTA SAHOO	CUTTACK SADAR /51 /2013
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0003051/2023	RAM PRASAD RAJBHAR	NATAGOPAL PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0003052/2023	SANTOSH @ SANTOSH KUSHWAHA	JUGALA KISHORE PANDA	MUNIGUDA /11 /2023
		VS	VS	()

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35	BLAPL/0003053/2023	STATE OF ODISHA LAXMIDHAR SAHOO VS	UMAKANTA BARIK VS	// TANGI /9 /2023 ()
36	BLAPL/0003054/2023	STATE OF ODISHA MANOJ KUMAR SAHU VS	SANTOSH KUMAR MAHANTY VS	// / /0 ()
37	BLAPL/0003055/2023	STATE OF ODISHA SOUMYA RANJAN DIGAL VS	BIBEKANANDA BHUYAN VS	// PHULBANI SADAR /12 /2023 ()
38	BLAPL/0003056/2023	STATE OF ODISHA GUDDU SA VS	PABITRA KUMAR NAYAK VS	// BANHARPALI /242 /2022 ()
39	BLAPL/0003057/2023	STATE OF ODISHA PRABIN DIGAL VS	BIBEKANANDA BHUYAN VS	// PHULBANI SADAR /12 /2023 ()
40	BLAPL/0003058/2023	STATE OF ODISHA BIJI @ BIJAY KUMAR PRADHAN VS	B.K. PARIDA (2) VS	// NAYAGARH /8 /2023 ()
41	BLAPL/0003059/2023	STATE OF ODISHA JAYAKRUSHNA PRADHAN VS	BIJAYA KUMAR PARIDA (2) VS	// NAYAGARH /8 /2023 ()
42	BLAPL/0003060/2023	STATE OF ODISHA AKASH VISHNU DONGRE VS	AKSHAYA KUMAR SAHOO VS	// ULLUNDA /17 /2023 ()
43	BLAPL/0003061/2023	STATE OF ODISHA TRAILOKYA KESHARI SWAIN VS	BISWAJIT RANJAN TRIPATHY VS	// ADVA /55 /2022 ()
44	BLAPL/0003062/2023	STATE OF ODISHA DAMA @ DAMODAR NAIK VS	SURJYA NARAYAN SAHU VS	// HINJILI (ASKA) /426 /2022 ()
45	BLAPL/0003063/2023	STATE OF ODISHA AJAYA @ CHAKARA JENA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// INFOVALLY UPD BHUBANESWAR /53 /2023 () //

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46	BLAPL/0003064/2023	SOURAV BARMAN VS STATE OF ODISHA	PRAHALLADA SAHU VS	//0 () //
47	BLAPL/0003065/2023	MD.KAMAL VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BANHARPALI /242 /2022 () //
48	BLAPL/0003066/2023	TUNA @ GURU PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	NAYAGARH /8 /2023 () //
49	BLAPL/0003067/2023	KANHU CHARAN PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	NAYAGARH /8 /2023 () //
50	BLAPL/0003068/2023	PRAHALADA @ SANTOSH MAHARANA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /172 /2022 () //
51	BLAPL/0003069/2023	IRMA PODIAMI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /207 /2022 () //
52	CMAPL/0000224/2023	SASHI PUJAN VS STATE OF ODISHA	ADV. VS	// () //
53	CMAPL/0000225/2023	PARESH CHANDRA GIRI VS STATE OF ODISHA	ADV VS	// () //
54	CMAPL/0000226/2023	NARENDRA KUMAR MISHRA VS MALATI MISHRA	ADV. VS	// () //
55	CMAPL/0000227/2023	MAKBUL SAHA VS ODISHA BOARD OF WAQF	ADV. VS	// () //
56	CMP/0000297/2023	BHIKARI KHATUA VS KANHU CHARAN SWAIN	PRATAP KESHARI DEO VS	// () //
57	CMP/0000298/2023	PRAGNYA PARIMITA DAS	SANTOSH KUMAR ROUT	//

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		VS	VS	0
58	CMP/0000299/2023	ABADHUTA MOHAPATRA PREMALATA SAHOO	BANSHIDHAR SATAPATHY	//
		VS	VS	0
59	CMP/0000300/2023	ANNAPURNA SAHOO HARISHANKAR ROUT	LAXMAN PRADHAN	//
		VS	VS	0
60	CMP/0000301/2023	RUKUNI ROUT RAJAT KUMAR SETHI	TUSAR KUMAR MISHRA	//
		VS	VS	0
61	CMP/0000302/2023	PABITRA KUMAR MALLICK AJAYA KUMAR MANGARAJ	BIBEKANANDA BHUYAN	//
		VS	VS	0
62	CONTC/0001852/2023	KRUSHNA MOHANA CHHOTARAY BASANTI BEHERA	ADV	//
		VS	VS	0
63	CONTC/0001853/2023	BHARGAB DASGUPTA, THE G.M., ICICI LOMBARD GENERAL ISURANCE CO. LTD. SHIBA SAHOO	ADV.	//
		VS	VS	0
64	CONTC/0001854/2023	BHARGAB DASGUPTA,G.M., ICICI LOMBARD GENERAL INSURANCE CO. LTD. SUBASINI SAHOO	ADV	//
		VS	VS	0
65	CONTC/0001855/2023	PRAFULLA CHANDRA MOHANTY, DIVISIONAL MANAGER, LIFE CORPORATION OF INDIA SUBASH CHANDRA MOHANTY	ADV	//
		VS	VS	0
66	CONTC/0001856/2023	PROF.(DR.) BIJAYEENI MOHAPATRA, DIRECTOR OF H AND F WELFARE DEPT., BBSR PRATAP KUMAR PARIDA	ADV.	//
		VS	VS	0
67	CONTC/0001857/2023	ANU GARG, I.A.S. SUMIT BURMAN	ADV	//
		VS	VS	0
68	CONTC/0001858/2023	SUSHIL KUMAR LOHANI, IAS SAGARIKA SATAPATHY	ADV	//
		VS	VS	0

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		K.B.SINGH A.I.G. OF POLICE, CUTTACK		//
69	CONTC/0001859/2023	RANJITA MANHIRA	ADV	//
		VS	VS	0
		LAMBODHAR DHARUA, ADDL. DISTRICT MAGISTRATE, BOLANGIR		//
70	CONTC/0001860/2023	KHAIRUN NISHA	ADV	//
		VS	VS	0
		VISHAL SINGH, I.A.S.		//
71	CONTC/0001861/2023	ASHALATA SAHOO	ADV	//
		VS	VS	0
		MANASH RANJAN BHOI, TAHASILDAR, CUTTACK		//
72	CONTC/0001862/2023	BASUDEV PRUSTY	BRAHMANANDA TRIPATHY	//
		VS	VS	0
		MRUTYUNJAY TRIPATHY, TAHSILDAR, KHURDA		//
73	CONTC/0001863/2023	BIRESH KUMAR PATTANAIK	ADV	//
		VS	VS	0
		SATYABRATA SAHU, IAS		//
74	CONTC/0001864/2023	SANDIP PANI	ABINASH ROUSTRAY	//
		VS	VS	0
		DILLIP KUMAR PARIDA		//
75	CONTC/0001865/2023	RAGHUNATH SAHOO	ADV.	//
		VS	VS	0
		UDDHAB MAJHI, REGR. OF CO OP. SOCIEITIES, MIC, ORISSA STATE CO OP. BANK LTD.		//
76	CONTC/0001866/2023	PURNA CHANDRA GOCHHI	ADV	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
77	CONTC/0001867/2023	SUMANTA KUMAR PRADHAN	ADV	//
		VS	VS	0
		ASWATHY S, IAS		//
78	CONTC/0001868/2023	RAJKISHORE PRUSTY	ADV	//
		VS	VS	0
		ASWATHY S, IAS		//
79	CONTC/0001869/2023	PARIKHITA PRADHAN	ADV.	//
		VS	VS	0
		ASWATHY S, I.A.S.		//

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80	CONTC/0001870/2023	BINOD BIHARI SAHOO VS SATYABRATA SAHU, IAS	ADV VS	// 0 //
81	CONTC/0001871/2023	MANJUSHREE MUDULI VS VISHAL KUMAR DEV, I.A.S.	ADV VS	// 0 //
82	CONTC/0001872/2023	SUPNESWAR JENA VS AMARESH KUMAR NAYAK, DIRECTOR NRRI, CUTTACK	SANATAN DASH VS	// 0 //
83	CONTC/0001873/2023	GOURANGA CHARAN SAHOO VS AMARESH KUMAR NAYAK, DIRECTOR NRRI(CRRI), CUTTACK	SANATAN DAS VS	// 0 //
84	CONTC/0001874/2023	SACHIDANANDA DAS VS AMARESH KUMAR NAYAK, DIRECTOR NRRI, CUTTACK	SANATAN DASH VS	// 0 //
85	CONTC/0001875/2023	KRUSHNA CHARAN DAS VS AMARESH KUMAR NAYAK, DIRECTOR NRRI(CRRI), CUTTACK	SANATAN DAS VS	// 0 //
86	CONTC/0001876/2023	NITYANANDA BHATTACHARYA VS AMARESH KUMAR NAYAK, DIRECTOR NRRI, CUTTACK	SANATAN DASH VS	// 0 //
87	CONTC/0001877/2023	RAJANI KANTA MISHRA VS AMARESH KUMAR NAYAK, DIRECTOR NRRI(CRRI), CUTTACK	SANATAN DAS VS	// 0 //
88	CONTC/0001878/2023	SANATAN BARAL VS AMARESH KUMAR NAYAK, DIRECTOR NRRI(CRRI), CUTTACK	SANATAN DAS VS	// 0 //
89	CONTC/0001879/2023	SHAKUNTLA NUNDRUKA VS LALIT KUMAR KAHANRA	L.K.MAHARANA VS	// 0 //
90	CONTC/0001880/2023	KUSUMA BARIK VS ANU GARG, PRINCIPAL SECRETARY, WATER RESOURCES DEPT., BBSR	ADV VS	// 0 //
91	CRLA/0000296/2023	SANJAY@BANGURU GOCHHAYAT	Anurag Pati	KHAMAR /58 /2021

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92	CRLA/0000297/2023	VS STATE OF ODISHA SUSHANTA BHOI VS STATE OF ODISHA	VS SOUMYA RANJAN PATI SAHASRANSU SOURAV VS ARUN KUMAR MISHRA	SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000057/2021 HEMGIR /89 /2018 () //
93	CRLA/0000298/2023	SARASWATI HALDAR VS STATE OF ODISHA	VS ARUN KUMAR MISHRA VS	// / /0 ()
94	CRLA/0000299/2023	DEEPAK KUMAR SAHOO VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	RANPUR /69 /2021 ()
95	CRLA/0000300/2023	STATE OF ODISHA PRAKASH RAJGANDHA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// RAIBAGA /81 /2022 ()
96	CRLA/0000301/2023	STATE OF ODISHA SANTOSH KUMAR LENKA VS STATE OF ODISHA	MANAS RANJAN MOHAPATRA VS	// / /0 ()
97	CRLA/0000302/2023	RAMAKANTA YADAV @ CHANA BEHERA VS STATE OF ODISHA	MANAS RANJAN MOHAPATRA VS	// CHANDAPUR /160 /2021 ()
98	CRLA/0000303/2023	SIBENDRA PRADHAN VS STATE OF ODISHA	MANAS RANJAN MOHAPATRA VS	// KHANDAPARA /89 /2016 ()
99	CRLMA/0000085/2023	DAYANIDHI DAS @ DAYANDA DAS @ DIPUNA DAS ADV. VS STATE OF ODISHA	VS VS	// BASUDEVPUR /95 /2022 ()
100	CRLMA/0000086/2023	RINA DAS VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// NIHALPRASAD /243 /2022 ()
101	CRLMA/0000087/2023	SRIDHAR GARNAYAK VS STATE OF ODISHA	RAJALAXMI BISWAL VS	// TALCHER TOWN /71 /2019 ()
102	CRLMC/0001366/2023	STATE OF ORISSA TUKU PATRA VS	PRIYA RANJAN SINGH VS	// DHENKANAL TOWN /224 /2017 ()

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103	CRLMC/0001367/2023	STATE OF ODISHA DHANESWAR LENKA VS	RAMDAS ACHARY VS	// JODAPADAR /248 /2022 ()
104	CRLMC/0001368/2023	STATE OF ODISHA BABAJI CH. SAHOO VS	PURNA CHANDRA MISHRA VS	// CUTTACK SADAR /18 /2023 ()
105	CRLMC/0001369/2023	STATE OF ODISHA SUKANTI MALA BISOE VS	SUSHANTA KUMAR JOSHI VS	// LARAMBA /127 /2021 ()
106	CRLMC/0001370/2023	STATE OF ODISHA ASWINI KUMAR PRADHAN VS	JAGABANDHU SAHU VS	// BOUDH /21 /2011 ()
107	CRLMC/0001371/2023	STATE OF ODISHA RABINDRA KHARA VS	BIJAYA KUMAR RAGADA VS	// SEMILLIGUDA /50 /2021 ()
108	CRLMC/0001372/2023	STATE OF ODISHA RANJIT MAJHI VS	PARTHA SARATHI NAYAK VS	// NAKTIDEUL /65 /2016 ()
109	CRLMC/0001373/2023	STATE OF ODISHA BADAL PRADHAN VS	PRAFULLA CHANDRA DAS VS	// RAJNAGAR /140 /2019 ()
110	CRLMC/0001374/2023	STATE OF ODISHA BISHNU DAS @ BRAJASUNDAR DAS VS	AMULYA RATNA PANDA VS	// BASTA /193 /2022 ()
111	CRLMC/0001375/2023	STATE OF ODISHA KARUNAKAR MOHANTY @ KARUNA MOHANTY VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /201 /2022 ()
112	CRLMC/0001376/2023	STATE OF ODISHA DHIRENDRA DALEI VS	MADHUMITA NAIK VS	// / /0 ()
113	CRLMC/0001377/2023	STATE OF ODISHA ARABINDA SAMAL VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// DHENKANAL SADAR /579 /2022 () //

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114	CRLMC/0001378/2023	DIPAK KUMAR GHADEI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	PURUNABAZAR /182 /2021 () //
115	CRLMC/0001379/2023	SAMIRA KUMAR BISWAL VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	/ /0 () //
116	CRLMC/0001380/2023	MUZAFAR ALAM VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	ASKA /28 /2022 () //
117	CRLMC/0001381/2023	PRASANTA SAHOO VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	UDITNAGAR /192 /2007 () //
118	CRLMC/0001382/2023	KESHAB CHANDRA PARIDA@KESHAB PARIDA VS STATE OF ODISHA	SUJATA JENA VS	KANAS /228 /2022 () //
119	CRLMC/0001383/2023	RAJENDRA BEHERA VS RESMA @ MANISA BEHERA	ANADI CHARAN NAYAK VS	/ /0 () //
120	CRLMC/0001384/2023	MANU MAHALIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	BAISINGA /345 /2022 () //
121	CRLMC/0001385/2023	TAPAN PADHI @ TAPAN KUMAR PADHI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	TIHIDI /243 /2013 () //
122	CRLMC/0001386/2023	SK. NADEEM @ SHAIKH NADIM VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	KHUNTUNI /77 /2018 () //
123	CRLMC/0001387/2023	BASUDEB@BASUDEV BHANJA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /104 /2023 () //
124	CRLMC/0001388/2023	BHIKARI CHANDRA SAHOO VS STATE OF ODISHA	SASANKA SEKHAR SATAPATHY VS	COLLIERY /44 /1999 () //
125	CRLMC/0001389/2023	MANAS KUMAR PANDA	HEMANT KU. TRIPATHY	/ /0

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		VS	VS	()
126	CRLMC/0001390/2023	STATE OF ODISHA BIJAYALAXMI RATAWA	NIRANJAN PANDA	// MAHILA PS SAMBALPUR /33 /2018
		VS	VS	()
127	CRLMC/0001391/2023	STATE OF ODISHA ANIL AGARWALLA	ASHOK KUMAR MISHRA	// SPL.ENERGY PS /95 /2010
		VS	VS	()
128	CRLMP/0000554/2023	STATE OF ODISHA PRAMILA NAIK	BIJAYA KUMAR NAYAK (3)	// / /0
		VS	VS	()
129	CRLMP/0000555/2023	THE SUPERINTENDENT OF POLICE, NAYAGARH SANJUKTA KARAN	BIJAYA KUMAR NAYAK (3)	// / /0
		VS	VS	()
130	CRLMP/0000556/2023	SUPERINTENDENT OF POLICE, NAYAGARH MANAS RANJAN SAHOO	AKSHAYA KUMAR SAHOO	// / /0
		VS	VS	()
131	CRLMP/0000557/2023	PRIYADARSHINI SAHOO PUNAM BARIK	PIYUSH PANDA	// / /0
		VS	VS	()
132	CRLMP/0000558/2023	STATE OF ODISHA BRAJA KUMAR SAHOO	SUBHRANSU BHUSAN MOHANTY	// / /0
		VS	VS	()
133	CRLMP/0000559/2023	STATE OF ODISHA SUBRAT KUMAR PATRA	BRAJA MOHAN SARANGI	// / /0
		VS	VS	()
134	CRLMP/0000560/2023	STATE OF ODISHA KSHIROD DAS	BRAJA MOHAN SARANGI	// / /0
		VS	VS	()
135	CRLMP/0000561/2023	STATE OF ODISHA KSHIROD DAS	BRAJA MOHAN SARANGI	// / /0
		VS	VS	()
136	CRLMP/0000562/2023	STATE OF ODISHA KANAK KUMAR SINGH	SUSANTA KUMAR BARAL	// / /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMP/0000563/2023	STATE OF ODISHA CHANDANA TRIPATHY VS	BIBHUTI BHUSAN CHOUDHURY VS	// / /0 ()
138	CRLMP/0000564/2023	STATE OF ODISHA SNEHALATA BARIK VS	BYOMAKESH TRIPATHY VS	// / /0 ()
139	CRLMP/0000565/2023	STATE OF ODISHA JITU MAHAKUDA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
140	CRLMP/0000566/2023	STATE OF ODISHA RABINDRA KUMAR DAS VS	BYOMAKESH TRIPATHY VS	// / /0 ()
141	CRLMP/0000567/2023	STATE OF ODISHA DHANURJAY SAMAL VS	KHIROD K. ROUT VS	// / /0 ()
142	CRLREV/0000131/2023	STATE OF ODISHA NABAGHAN PANDA VS	PRAKASH KUMAR MISHRA VS	// FATEGARH /122 /2022 ()
143	CRLREV/0000132/2023	STATE OF ODISHA CHAPALA GANAPATHI RAO VS	MANORANJAN PADHY VS	// / /0 ()
144	CRLREV/0000133/2023	STATE OF ODISHA HAIMABATI MUNDA VS	PARTHA SARATHI DAS VS	// GHATAGAON /162 /2020 ()
145	FAO/0000139/2023	STATE OF ODISHA M/S. ORIENTAL INSURANCE CO. LTD. VS	ADAM ALI KHAN VS	// / /0 ()
146	MACA/0000220/2023	FAKIR BEHERA JHUNU NAIK VS	B. SINGH VS	// / /0 ()
147	MACA/0000221/2023	DHANAPATI NATH D.M. M/S. UNITED INDIA INSURANCE CO. LTD. VS	PRASANTA KUMAR MAHALI VS	// / /0 ()
		SABITRI SAHOO		//

ORISSA HIGH COURT**FILING REPORT AS ON :17/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	MACA/0000222/2023	CHANDRA SEKHAR PRADHAN VS C.M.D., O.S.R.T.C.	SARAT CHANDRA SWAIN VS	// 0 //
149	MACA/0000223/2023	CHANDRA SEKHAR PRADHAN VS C.M.D., O.S.R.T.C.	SARAT CHANDRA SWAIN VS	// 0 //
150	MATA/0000086/2023	LAXMIPRIYA MAHARANA VS BABAJI MAHARANA	LAKSHMAN MISHRA VS	// 0 //
151	MATA/0000087/2023	RAJESH KUMAR PANIGRAHI VS PUSPANJALI MISHRA	TUSAR KUMAR MISHRA VS	// 0 //
152	MATA/0000088/2023	JITENDRA KUMAR SAHOO VS LILABATI SAHOO	TUSAR KUMAR MISHRA VS	// 0 //
153	RPFAM/0000094/2023	SANJIB PRADHAN VS RASHMITA PRADHAN	BYOMAKESH TRIPATHY VS	// 0 //
154	RPFAM/0000095/2023	MADHUPRIYA @ SINA ROUT @ BARMA VS SURAJ KUMAR @ DILU BARMA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
155	RSA/0000104/2023	NABIN SETHI VS AKHAY KUMAR ROUT	PRASANT KUMAR KHUNTIA VS	// 0 //
156	RSA/0000105/2023	GHASINATH BEHERA VS PURNIMA CHAWDA	SATYABADI MANTRY VS	// 0 //
157	RSA/0000106/2023	RAMAKANTA DAS VS RATNAKAR DAS	BAIJAYANTI MOHANTY VS	// 0 //
158	RSA/0000107/2023	RAMAKANTA DAS VS RATNAKAR DAS	BAIJAYANTI MOHANTY VS	// 0 //
159	RSA/0000108/2023	AKSHAYA KUMAR MAJHI	PRAFULLA KUMAR KAR	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	RSA/0000109/2023	SATYANARAYAN RAJKUA PRAKASH CHANDRA PANDA	DEEPALI MAHAPATRA	//
		VS	VS	()
161	RVWPET/0000089/2023	STATE OF ODISHA CHITTARANJAN MOHANTY	ADV	//
		VS	VS	()
162	TRP(C)/0000106/2023	STATE OF ODISHA SHIBANI MEHER @ SIBANI MEHER	SURYAKANTA DWIBEDI	//
		VS	VS	JUDGE FAMILY COURT, SONEPUR(Sonepur) CP/0000037/2022
163	TRP(C)/0000107/2023	PRASANNA KUMAR MEHER SHRADHANJALI ROUSTRAY	SIDHARTHA DAS	//
		VS	VS	()
164	TRPCRL/0000021/2023	ASUTOSH NAYAK MANA MOHAN BEHERA	ACHYUTANANDA PATTANAIK	//
		VS	VS	LAXMIPUR /85 /2019 ()
165	WA/0000520/2023	PRIYANKA BEHERA STATE OF ODISHA	TARUN PATNAIK, A.S.C.	//
		VS	VS	()
166	WA/0000521/2023	RAGHUNATH JENA STATE OF ODISHA	TARUN PATNAIK,A.G.A	//
		VS	VS	()
167	WA/0000522/2023	SK. NASIR BUX STATE OF ODISHA	MALAYA KETAN BALABANTRAY, A.G.A.	//
		VS	VS	()
168	WA/0000523/2023	SISIR KUMAR BHANJA STATE OF ODISHA	TARUN PATNAIK, A.S.C.	//
		VS	VS	()
169	WA/0000524/2023	JALADHAR MOHARANA STATE OF ODISHA	TARUN PATNAIK, A.S.C.	//
		VS	VS	()
170	WA/0000525/2023	RAMA CHANDRA NAYAK STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WA/0000526/2023	ABHAYA CHARAN NAIK STATE OF ODISHA VS KALU CHARAN RANA	TARUN PATNAIK, A.S.C. VS	// // 0 //
172	WA/0000527/2023	STATE OF ODISHA VS SURENDRA KUMAR SINGH	TARUN PATNAIK,A.G.A VS	// 0 //
173	WA/0000528/2023	STATE OF ODISHA VS BIDESHI GURU	SAILAZA NANDAN DAS, A.S.C. VS	// 0 //
174	WA/0000529/2023	STATE OF ODISHA VS BIJAYLAXMI SWAIN	SANDEEP PARIDA,SR.S.C(S AND M.E) VS	// 0 //
175	WA/0000530/2023	STATE OF ODISHA VS PRASANNA KUMAR JENA	BIBHU PRASAD TRIPATHY, A.G.A. VS	// 0 //
176	WA/0000531/2023	SANJEEB KUMAR MALIK VS STATE BANK OF INDIA	CHITTARANJAN PATTNAIK VS	// 0 //
177	WA/0000532/2023	STATE OF ODISHA VS SARAT KUMAR SAHOO	SANDEEP PARIDA, SR, S.C.(S AND ME) VS	// 0 //
178	WA/0000533/2023	STATE OF ODISHA VS PURUSOTTAM BEHERA	HARMOHAN DHAL, A.G.A. VS	// 0 //
179	WP(C)/0008174/2023	NIRANJAN NAIK VS STATE OF ORISSA	MANAS PATI VS	// 0 //
180	WP(C)/0008175/2023	KAILASH CHANDRA MOHANTY VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
181	WP(C)/0008176/2023	RANJITA BISWAL VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0008177/2023	SRIBACHHA KUMAR NATH VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
183	WP(C)/0008178/2023	SOUBHAGYA PANIGRAHI VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
184	WP(C)/0008179/2023	KAILASH CHANDRA MOHANTY VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
185	WP(C)/0008180/2023	JUKTI RANJAN SAMANTARAY VS STATE OF ODISHA	PRABIR KUMAR RAY VS	// 0 //
186	WP(C)/0008181/2023	SUBASH SUNANI VS LABOUR COMMNR., ODISHA, BBSR	SAILABALA JENA VS	// 0 //
187	WP(C)/0008182/2023	SATYANARAYAN ACHARYA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
188	WP(C)/0008183/2023	GOPAL KRISHNA DASH VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
189	WP(C)/0008184/2023	ANIRUDHA SAGARIA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
190	WP(C)/0008185/2023	DILIP KUMAR BHOI VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
191	WP(C)/0008186/2023	BIHARILAL JAISWAL VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
192	WP(C)/0008187/2023	ANUP KUMAR LAKHOTIA VS AO CUM ASST. GENERAL MANAGER, P.N.B., BBSR	DILLIP KUMAR PRADHAN VS	// 0 //
193	WP(C)/0008188/2023	SUSANTA BEHERA	RANJIT MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0008189/2023	SUPRABHA PATRA	BIJAYA KUMAR NAYAK (3)	//
		VS	VS	0
		THE SECRETARY, INSURANCE OMBUDSMAN, BBSR		//
195	WP(C)/0008190/2023	PARAMANANDA NAYAK	BIJAYA KUMAR NAYAK (3)	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0008191/2023	SASMITA NAYAK	PRAMOD KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0008192/2023	DAMAYANTI PRADHAN	BIJAYA KUMAR NAYAK (3)	//
		VS	VS	0
		THE DIST. CONSUMER PROTECTION OFFICER-CUM-ADDL. DIST. MAGISTRATE, NAYAGARH		//
198	WP(C)/0008193/2023	ANIRUDHA PATRA	BIJAYA KUMAR NAYAK (3)	//
		VS	VS	0
		THE ADDL. DIST. JUDGE-CUM-3RD MACT, NAYAGARH		//
199	WP(C)/0008194/2023	GOBINDA CHANDRA ROUT	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0008195/2023	PRASANA KUMAR PATRA	PRAMOD KUMAR NAYAK	//
		VS	VS	0
		SECY. TO GOVT. OF ODISHA, BBSR		//
201	WP(C)/0008196/2023	S.NAGAMANI	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0008197/2023	KSHIROD CHANDRA JENA	MANAS RANJAN PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0008198/2023	HEMENDRA MOHANTA	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0008199/2023	GOVERNING BODY OF UDAYA NATH COLLEGE OF SCIENCE AND TECHNOLOGY	SCIENCE AND TECHNOLOGY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0008200/2023	STATE OF ODISHA SUBHAKANTA SAHOO VS THE MCL, SAMBALPUR	ABINASH ROUTRAY VS	// // 0 //
206	WP(C)/0008201/2023	TAPAN KUMAR MALIK VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
207	WP(C)/0008202/2023	NILAMBAR PRADHAN VS STATE OF ODISHA	JIBARDHAN MENDALI VS	// 0 //
208	WP(C)/0008203/2023	JIBARDHAN MENDALI VS STATE OF ODISHA	ASHOK KUMAR PARIDA VS	// 0 //
209	WP(C)/0008204/2023	SEETAL PRAVA BISOI @ SEETAL PRABHA BISOI VS ROHAN KUMAR PALEI	DEEPALI MAHAPATRA VS	// 0 //
210	WP(C)/0008205/2023	PHULAMANI HANSDAH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
211	WP(C)/0008206/2023	SANJAY KESHARI MOHAPATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
212	WP(C)/0008207/2023	BHARATI MALIK VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	// 0 //
213	WP(C)/0008208/2023	SIDDHARTHA SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
214	WP(C)/0008209/2023	RAJESH PARIDA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
215	WP(C)/0008210/2023	KARAN SHAW VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0008211/2023	ARNAPURNA PADHAN VS CHAIRMAN CUM MD, MAHANADI COAL FIELDS LTD., SAMBALPUR	DILIP KUMAR SAHU VS	// 0 //
217	WP(C)/0008212/2023	LALIT MAHAPATRA VS GENERAL MANAGER, EAST COAST RAILWAY RAIL SADAN, BBSR	BHOJARAJ SETH VS	// 0 //
218	WP(C)/0008213/2023	LALIT MAHAPATRA VS GENERAL MANAGER, EAST COAST RAILWAY RAIL SADAN, BBSR	BHOJARAJ SETH VS	// 0 //
219	WP(C)/0008214/2023	STATE BANK OF INDIA, BHOPAL VS TRICOUNTRY PREMIER HEARING SERVICES LLC, MUMBAI	SIDDHARTH SANGAL VS	// 0 //
220	WP(C)/0008215/2023	DEBENDRANATH MOHANTY VS MANAGING DIRECTOR, ORISSA STATE FINANANCIAL CORP., CUTTACK	RAMANATH ACHARYA VS	// 0 //
221	WP(C)/0008216/2023	SAMIR MOHANTY VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
222	WP(C)/0008217/2023	TAPAN KUMAR MALIK VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
223	WP(C)/0008218/2023	CHANDAN PADHY VS STATE OF ODISHA	SUBHA KUMAR MISHRA VS	// 0 //
224	WP(C)/0008219/2023	RADHARAMAN MOHANTY VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
225	WP(C)/0008220/2023	SANGHAMITRA PATNAIK VS THE TAHASILDAR, KHURDA	DWARIKA PRASAD MOHANTY VS	// 0 //
226	WP(C)/0008221/2023	MIHIR KUMAR PANDA VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
227	WP(C)/0008222/2023	SANGHAMITRA PATNAIK	DWARIKA PRASAD MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0008223/2023	THE TAHASILDAR, KHURDA NANDA KISHORE TIBERIWAL	KISHORE KUMAR MISHRA	//
		VS	VS	0
229	WP(C)/0008224/2023	STATE OF ODISHA GAGAN BIHARI MOHAPATRA	BIBEKANANDA BHUYAN	//
		VS	VS	0
230	WP(C)/0008225/2023	STATE OF ODISHA ANANTA CHARAN BEHERA	PITAMBAR PANDA	//
		VS	VS	0
231	WP(C)/0008226/2023	PRINCIPAL SECY., TO GOVT., DEPT. OF S AND ME, BBSR NALI @ LILY SAHOO	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
232	WP(C)/0008227/2023	STATE OF ODISHA AJIT KUMAR DE	JITENDRA KUMAR MISHRA (2)	//
		VS	VS	0
233	WP(C)/0008228/2023	STATE OF ODISHA ANAM CHANDRA PRUSTY	JITENDRA KUMAR MISHRA 2	//
		VS	VS	0
234	WP(C)/0008229/2023	STATE OF ODISHA ODISHA STATE FINANCIAL CORP., CUTTACK	ABINASH ROUTRAY	//
		VS	VS	0
235	WP(C)/0008230/2023	STATE OF ODISHA BRUNDABAN SWAIN	RABINARAYAN NAYAK	//
		VS	VS	0
236	WP(C)/0008231/2023	STATE OF ODISHA E.J.N. HIMANSHU SEKHAR	BANSHIDHAR SATAPATHY	//
		VS	VS	0
237	WP(C)/0008232/2023	STATE OF ODISHA SUBHENDU SATAPATHY	JUGALA KISHORE PANDA	//
		VS	VS	0
238	WP(C)/0008233/2023	COMMNR. CUM SECY. TO GOVT. REVENUE AND DM DEPT., ODISHA M/S TUSHAR KANTA NAYAK	KSHIROD KUMAR SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0008234/2023	COMMISSIONER OF SALES TAX CT AND GST,ODISHA PARIMITA MISHRA VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// // ()
240	WP(C)/0008235/2023	SUBODH HEMBRAM VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// ()
241	WP(C)/0008236/2023	DHENKANAL ACADEMY OF MEDICAL SCIENCE VS DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR	PARSURAM DAS VS	// ()
242	WP(C)/0008237/2023	GHANSHYAM JENA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// ()
243	WP(C)/0008238/2023	AKHANDA PRATAP DEV VS THE COMMNR. OF CONSOLIDATION BBSR	ASHOK MISHRA VS	// ()
244	WP(C)/0008239/2023	KALINGA NURSING SCHOOL, BALASORE VS DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR	PARSURAM DAS VS	// ()
245	WP(C)/0008240/2023	SUCHITRA TRIPATHY VS STATE OF ODISHA	BANABIHARI RAY VS	// ()
246	WP(C)/0008241/2023	PRAGATI WOMENS SELF HELP GROUP, BHADRAK VS STATE OF ODISHA	AMBUJA BANDHU PARIDA VS	// ()
247	WP(C)/0008242/2023	BHARAT CHANDRA KARAN VS STATE OF ODISHA	BANABIHARI RAY VS	// ()
248	WP(C)/0008243/2023	ABHISEK PANI VS R.T.O CHANDIKHOLE	BRAJA MOHAN SARANGI VS	// ()
249	WP(C)/0008244/2023	DEEPAK KUMAR SAHOO VS R.T.O.,KHURDA	BRAJA MOHAN SARANGI VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0008245/2023	SARBESWAR NAYAK VS STATE OF ODISHA	SATYABRATA PANDA VS	// 0 //
251	WP(C)/0008246/2023	KRUSHNA CHANDRA CHHOTRAY VS REGIONAL MANAGER, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
252	WP(C)/0008247/2023	RAMESH CHANDRA BADAJENA VS R.T.O.,KHURDA	BRAJA MOHAN SARANGI VS	// 0 //
253	WP(C)/0008248/2023	UDAYA KUMAR JADAV VS R.T.O.JHARSUGUDA	BRAJA MOHAN SARANGI VS	// 0 //
254	WP(C)/0008249/2023	RAMDAYAL SAHANI VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
255	WP(C)/0008250/2023	BISWARANJAN ACHARYA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
256	WP(C)/0008251/2023	M/S TUSAR KANTA NAYAK VS COMMISSIONER OF SALES TAX CT AND GST,ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
257	WP(C)/0008252/2023	UDAYANATH PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
258	WP(C)/0008253/2023	M/S. ADITYA ALUMINIUM, LAPANGA VS THE PRESIDING OFFICER, LABOUR COURT, SAMBALPUR	SHYAM SUNDAR TRIPATHY VS	// 0 //
259	WP(C)/0008254/2023	M/S. ADITYA ALUMINIUM, LAPANGA VS THE PRESIDING OFFICER, LABOUR COURT, SAMBALPUR	SHYAM SUNDAR TRIPATHY VS	// 0 //
260	WP(C)/0008255/2023	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED, KOLKATA VS THE DISTRICT MAGISTRATE CUM COLLECTOR, KHURDA	CHANDAN KUMAR VS	// 0 //
261	WP(C)/0008256/2023	KRANTI KUMAR KOTNI	SUSANTA KUMAR JETHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0008257/2023	CHOLAMANDALAM INVESTMENT AND FINANCE CORPORATION, KOPKATHA		//
		VS	VS	0
		THE DISTRICT MAGISTRATE CUM COLLECTOR, KHURDA		//
263	WP(C)/0008258/2023	MANAMOHAN MOHAPATRA	GOPAL KRUSHNA NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0008259/2023	JOGINATH SARANGI	GOPAL KRUSHNA NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0008260/2023	PRASANNA KUMAR MAHARANA	GOPAL KRUSHNA NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0008261/2023	MANORANJAN MISHRA	GOPAL KRUSHNA NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0008262/2023	RADHAMOHAN DALABEHERA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0008263/2023	GAURANGA BARIK	GOPAL KRUSHNA NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0008264/2023	LAXMI DEI	GOPAL KRUSHNA NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0008265/2023	SAKUNTALA DASH CHOUDHURY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0008266/2023	MEENA PRADHAN	GOPAL KRUSHNA NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0008267/2023	PRANAB KUMAR SAMANTARAY	GOPAL KRUSHNA NANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0008268/2023	STATE OF ODISHA KAILAS CHANDRA DEHURI VS	MITHUN DAS VS	// // ()
274	WP(C)/0008269/2023	STATE OF ODISHA ANAND KUMAR AGRAWAL VS	PRABODHA CHANDRA NAYAK VS	// // ()
275	WP(C)/0008270/2023	STATE OF ODISHA GIRIDHARI BISWAL VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
276	WP(C)/0008271/2023	STATE OF ODISHA KALPANA SAHOO VS	BIBHUTI BHUSAN SWAIN VS	// // ()
277	WP(C)/0008272/2023	THE CHAIRMAN, ODISHA GRAMYA BANK, BBSR DR.DEBI SHANKAR ACHARYA VS	DINESH PANDA VS	// // ()
278	WP(C)/0008273/2023	STATE OF ODISHA RABINDRA KUMAR SAHOO VS	BIREN SANKAR TRIPATHY VS	// // ()
279	WP(C)/0008274/2023	PUNJAB NATIONAL BANK, BBSR AHEMAD KHAN VS	ALOK KUMAR PANDA VS	// // ()
280	WP(C)/0008275/2023	STATE OF ODISHA DR.P.P.K. UDAYABHANU VS	SANTOSH KUMAR SWAIN VS	// // ()
281	WP(C)/0008276/2023	STATE OF ODISHA M/S RELIANCE RETAIL LID., KOLKATA VS	BISHNU PRASAD SARANGI VS	// // ()
282	WP(C)/0008277/2023	COMMN. OF FOOD SAFETY, KHURDA DR.RANJITA SAMANTARAY VS	SANTOSH KUMAR SWAIN VS	// // ()
283	WP(C)/0008278/2023	STATE OF ODISHA AVINNA KUMAR MOHAPATRA VS	RAMANI KANTA PATTANAIAK VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :17/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0008279/2023	PRITIMOHAN PRADHAN VS JOINT COMMISSIONER OF STATE TAX, CT AND GST, PURI	ANJAN KUMAR BISWAL VS	// 0 //
285	WP(C)/0008280/2023	CHINTAMANI BEHERA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
286	WP(C)/0008281/2023	DR.GIRISH CHANDRA SATAPATHY VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
287	WP(C)/0008282/2023	DR.RAM KRISHNA MISHRA VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
288	WP(C)/0008283/2023	ANIRUDHA BARIK VS THE SECY., CHSE, BBSR	PRASANTA KUMAR SAHOO VS	// 0 //
289	WP(C)/0008284/2023	HAREKRUSHNA MAHAKUD VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
290	WP(C)/0008285/2023	ANANDA CHANDRA SAHOO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
291	WP(C)/0008286/2023	S.K.D.ASSOCIATES, CUTTACK VS THE CHIEF GENERAL MANAGER, RBI CENTRAL OFFICE, MUMBAI	SANTOSH KUMAR MAHANTY VS	// 0 //
292	WP(C)/0008287/2023	PANKAJ CHARAN NAYAK VS UNION OF INDIA	LAXMAN BHOI VS	// 0 //
293	WP(C)/0008288/2023	DR.KANHAYALAL SHARMA VS STATE OF ODISHA		// 0 //
294	WP(C)/0008289/2023	PINKUN BISWAL VS GENERAL MANAGER, KANHIA AREA, MCL	CHITTARANJAN PATTNAIK VS	// 0 //
295	WP(C)/0008290/2023	KRUSHNA NARAYAN KAMILA	NIRANJAN PANDA	//

ORISSA HIGH COURT

FILING REPORT AS ON :17/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0008291/2023	GENERAL MANAGER, CHENNAI PREMANANDA MOHANTY	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
297	WP(C)/0008292/2023	STATE OF ODISHA SOUMYAJIT SAHOO	DEEPAK GOCHHAYAT	//
		VS	VS	0
298	WP(C)/0008293/2023	STATE OF ODISHA MD. MEHRAB ALAM	SIDDHARTH PRASAD MISHRA	//
		VS	VS	0
299	WP(C)/0008294/2023	STATE OF ODISHA THE DIVISIONAL MANAGER, BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. BBSR		//
		VS	VS	0
300	WP(C)/0008295/2023	GOSAMANI PUJHARI SUKESHINI PARIDA	NIKUNJA KUMAR ROUT	//
		VS	VS	0
301	WP(C)/0008296/2023	STATE OF ODISHA TARA PRASANA MAHAPATRA	TUKUNA KUMAR MISHRA	//
		VS	VS	0
302	WP(C)/0008297/2023	STATE OF ODISHA DAYA SAGAR PADHAN	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
303	WP(C)/0008298/2023	UNION OF INDIA HAREKRUSHNA DALEI	NIRANJAN LENKA	//
		VS	VS	0
304	WP(C)/0008299/2023	COLLECTOR AND DM, BHADRAK GOURANGA CHARAN MALLICK	HIMANSU SEKHAR DEO	//
		VS	VS	0
305	WP(C)/0008300/2023	CHIEF EXECUTIVE OFFICER, TATA POWER CENTRAL ODISHA, BBSR TRILOCHAN MALIK	SRINIBASH SATAPATHY	//
		VS	VS	0
306	WP(C)/0008301/2023	STATE OF ODISHA PANDARI SAHOO	RAMAKANTA SARANGI	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :17/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0008302/2023	THE STATE OF ODISHA BHABAGRAHI BEHERA VS	PITAMBAR BEHERA VS	// // ()
308	WP(C)/0008303/2023	STATE OF ODISHA JAYAKRUSHNA SAHOO VS	RAMAKANTA SARANGI VS	// // ()
309	WP(C)/0008304/2023	THE STATE OF ODISHA BICHITRANANDA SAHOO VS	RAMAKANTA SARANGI VS	// // ()
310	WP(C)/0008305/2023	THE STATE OF ODISHA NIRANJAN BISWAL VS	PITAMBAR BEHERA VS	// // ()
311	WP(C)/0008306/2023	STATE OF ODISHA DIPTISHREE MALIK VS	BAIJAYANTI MOHANTY VS	// // ()
312	WP(C)/0008307/2023	COMMNR. CUM SECY., TO GOVT. R AND DM DEPT., BBSR SUPERINTENDING ENGINEER,BAISINGA CANAL DIVISION,BHUPADA,S.C VS	SKONDERPATTA,S.C VS	// // ()
313	WP(C)/0008308/2023	PRESIDING OFFICER,CGIT-CUM-LABOUR COURT,BHUBANESWAR DEBENDRA PRASAD ACHARYA VS	KALPATARU MISHRA VS	// // ()
314	WP(C)/0008309/2023	BM, SBI, CUTTACK LAMBODAR PANIGRAHI VS	JAJATI KESHARI KHUNTIA VS	// // ()
315	WP(C)/0008310/2023	STATE OF ODISHA SANDHYARANI PATRA VS	RANJAN KUMAR ROUT VS	// // ()
316	WP(C)/0008311/2023	STATE OF ODISHA IIFL FINANCE LTD., CUTTACK VS	ASIT KUMAR CHAUDHURY VS	// // ()
317	WP(C)/0008312/2023	REGISTRAR, CIVIL COURT, CUTTACK SUPERINTENDING ENGINEER OF BAISINGA CANAL DIVISION,BHUPADA,S.C VS	SKONDERPATTA,S.C VS	// // ()
		PRESIDING OFFICER,CGIT-CUM-LABOUR COURT,BHUBANESWAR		//

ORISSA HIGH COURT

FILING REPORT AS ON :17/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0008313/2023	JAYANTA KUMAR GOSWAMI VS STATE OF ODISHA	SADASIVA PATRA 1 VS	// () //
319	WP(C)/0008314/2023	JAYANT KUMAR ROUT VS STATE OF ODISHA	PRABHAT KUMAR PRAHARAJ VS	// () //
320	WP(C)/0008315/2023	JYOTIPRAKASH MOHAPATRA VS STATE OF ODISHA	ABHAYA KUMAR BEHERA VS	// () //
321	WP(C)/0008316/2023	SMRUTI RANJAN PADHI VS STATE OF ODISHA	ABHAYA KUMAR BEHERA VS	// () //
322	WP(C)/0008317/2023	MANABODH PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //
323	WP(C)/0008318/2023	MINA MAHANTA VS SECY. DEPT. OF REVENUE GOVT. OF ORISSA, KHURDA	SHAKTI PRASAD DAS VS	// () //
324	WP(C)/0008319/2023	SUPERINTENDING ENGINEER,BAISINGA CANAL DIVISION,BHUPADA. VS PRESIDING OFFICER,CGIT-CUM-LABOUR COURT,BHUBANESWAR	SKONLEBARIPADA.S.C VS	// () //
325	WP(C)/0008320/2023	BASANTA KUMAR LENKA VS THE PRESIDENT GRF BBSR	PADMANAVA JENA VS	// () //
326	WP(C)/0008321/2023	SUPERINTENDING ENGINEER,BAISINGA CANAL DIVISION,BHUPADA. VS PRESIDING OFFICER,CGIT-CUM-LABOUR COURT,BHUBANESWAR	SKONLEBARIPADA.S.C VS	// () //
327	ABLAPL/0002750/2023	RANDIP SINGH @ BAPA VS STATE OF ODISHA	PRABHAT KUMAR PARIDA VS	BANDOMUNDA /0042 /2023 () //
328	ABLAPL/0002751/2023	PRAKASH DAS VS STATE OF ODISHA	CHAITANYA NAYAK VS	MARKAT NAGAR /158 /2022 () //
329	ABLAPL/0002752/2023	SAILA MAHAPATRA	DEEPAK KU SAHOO	KUJANGA /131 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :17/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
330	ABLAPL/0002753/2023	STATE OF ODISHA BISHNUPRIYA SAMAL	BALARAM NAYAK	// MARKAT NAGAR /42 /2023
		VS	VS	()
331	ABLAPL/0002754/2023	STATE OF ODISHA SAROJ BISWAL	JAYAKRISHNA MOHAPATRA	// CHANDABALI /82 /2023
		VS	VS	()
332	ABLAPL/0002755/2023	STATE OF ODISHA DEEPAK KUMBHAR	BHOJARAJ SETH	// G.R.P.S. /1 /2023
		VS	VS	()
333	ABLAPL/0002756/2023	STATE OF ODISHA CHANDRA SEKHAR BADA SETH	MAHES DAS	// KOTOAGARH /16 /2023
		VS	VS	()
334	ABLAPL/0002757/2023	STATE OF ODISHA CHINMAYA KUMAR MISHRA	BISWARANJAN MAHARATHA	// BASELI SAHI PS /56 /2023
		VS	VS	()
335	ABLAPL/0002758/2023	STATE OF ODISHA PABITRA SWAIN	JUGALA KISHORE PANDA	// BOLAGARH P.S. /63 /2023
		VS	VS	()
336	ABLAPL/0002759/2023	STATE OF ODISHA JUDHISTIR UDAYASINGH	JYOTIRMAYA SAHOO	// JANKIA P.S. /99 /2023
		VS	VS	()
337	ABLAPL/0002760/2023	STATE OF ODISHA BIKASH MOHANTY	UNMESH CHANDRA JENA	// BALASORE VIGILANCE /5 /2023
		VS	VS	()
338	ABLAPL/0002761/2023	STATE OF ODISHA(VIG.) ANANT KUMAR PINGUA	SAMARENDRA BAHADUR	// RAJGANGPUR /51 /2023
		VS	VS	()
339	ABLAPL/0002762/2023	STATE OF ODISHA MAHESWAR KSHETI	ASWINI KUMAR KARMI	// ATHAMALLIK /14 /2023
		VS	VS	()
340	ABLAPL/0002763/2023	STATE OF ODISHA MIAN KABADIA @ M.D. YUSUF	JYOTIRMAYA SAHOO	// BARGARH SADAR /81 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :17/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	ABLAPL/0002764/2023	STATE OF ODISHA TARUN KUMAR DAS VS	ARUN KUMAR BEHERA VS	// BALASORE TOWN /0066 /2023 ()
342	ABLAPL/0002765/2023	STATE OF ODISHA DHOBANI JENA VS	TANMAYA KUMAR MOHANTY VS	// BALIPATNA /88 /2023 ()
343	ABLAPL/0002766/2023	STATE OF ODISHA DUSHASAN JENA VS	TANMAYA KUMAR MOHANTY VS	// BALIPATNA /88 /2023 ()
344	ABLAPL/0002767/2023	STATE OF ODISHA KANHU CHARAN PRADHAN VS	SUSANTA KUMAR BARAL VS	// KHUNTUNI /39 /2023 ()
345	ABLAPL/0002768/2023	STATE OF ODISHA CHHABILA KUMAR PRADHAN VS	RAJIB KUMAR SARANGI VS	// MAHILA PS SAMBALPUR /17 /2023 ()
346	ABLAPL/0002769/2023	STATE OF ODISHA SATYAPRAKASH HATI @ HAPI VS	CHIRANJAYA MOHANTY VS	// DHAULI PS /24 /2023 ()
347	ABLAPL/0002770/2023	STATE OF ODISHA CHANTI @ SATYABRAT NAYAK VS	BALARAM NAYAK VS	// DHENKANAL SADAR /20 /2023 ()
348	ABLAPL/0002771/2023	STATE OF ODISHA PRASANTA MALIK VS	AKSHAYA KUMAR SAHOO VS	// BARI /88 /2023 ()
349	ABLAPL/0002772/2023	STATE OF ODISHA BHOLANATH PRADHAN VS	HIMANSHU SEKHAR MISHRA VS	// BARKOTE /67 /2023 ()
350	ABLAPL/0002773/2023	STATE OF ODISHA MILAN RAJPALIA VS	KIRTAN DANG VS	// MURIBAHAL /28 /2023 ()
351	ABLAPL/0002774/2023	STATE OF ODISHA BIBHUTI BHUSAN PURI VS STATE OF ODISHA	SURYAKANTA DASH VS	// SATYABADI /116 /2022 () //

ORISSA HIGH COURT**FILING REPORT AS ON :17/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	ABLAPL/0002775/2023	RINA @ REENANJALI NAIK VS STATE OF ODISHA	JAYADEBA BEHERA VS	KHUNTUNI /42 /2023 () //
353	ABLAPL/0002776/2023	DURYODHAN BEHERA @ BALIA VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	KISSANNAGAR PS /42 /2023 () //
354	ABLAPL/0002777/2023	PRATAP BEHERA @ PRATAP CHANDRA BEHERA VS STATE OF ODISHA	SATYABRATA MOHANTY VS	SABARANG /42 /2023 () //
355	ABLAPL/0002778/2023	SK. AZAD UDDIN VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	NAUGAON /47 /2023 () //
356	ABLAPL/0002779/2023	DURJAYA BALIARSINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /82 /2023 () //
357	ABLAPL/0002780/2023	SANTI MAHAKUDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
358	ABLAPL/0002781/2023	PRAFULLA KUMAR BEHERA @ PRAFULLA BEHERABHABANI PRASAD PRADHAN VS STATE OF ODISHA	 VS	KOTOAGARH /17 /2023 () //
359	ABLAPL/0002782/2023	ARJUNA PRADHAN @ ARJUN PRADHAN VS STATE OF ODISHA	BHABANI PRASAD PRADHAN VS	KOTOAGARH /17 /2023 () //
360	ABLAPL/0002783/2023	CH. BIJAYA KUMAR PATRA @ BIJAY PATRA VS STATE OF ODISHA	BHABANI PRASAD PRADHAN VS	KOTOAGARH /17 /2023 () //
361	ABLAPL/0002784/2023	UMAKANTA MAHALIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BASUDEVPUR /591 /2022 () //
362	ABLAPL/0002785/2023	RAKESH PATRA VS STATE OF ODISHA	RAMAKANTA PANDA VS	JAGATSINGPUR /175 /2023 () //
363	ABLAPL/0002786/2023	BALARAM BAGARTY	BISWAJIT RANJAN TRIPATHY	KOKSARA /68 /2022

ORISSA HIGH COURT**FILING REPORT AS ON :17/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0002787/2023	SWADHIN BHARAT JENA	ABINASH NAYAK	SATYABADI /86 /2023
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0002788/2023	NARAYAN OJHA	ACHYUTANANDA PATTANAIAK	BALIPATNA /57 /2023
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0002789/2023	RAMIYA RANJAN DASH	SUSANTA KUMAR NAYAK	MAHILA (BERHAMPUR) /36 /2023
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0002790/2023	RABINDRA KUMAR MOHARANA	SUSANTA KUMAR BARAL	MAHANGA /76 /2023
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0002791/2023	MANAS RANJAN BHUYAN @ MANAS BHUYAN	SANTOSH KUMAR MAHANTY	KABISURYANAGAR /134 /2023
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0002792/2023	PRAKASH CHANDRA SING	DIBYA JYOTI SAHOO	TIRTOL /115 /2023
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0002793/2023	BISWANATH BEHERA @ BISIA	JYOTIRMAYA SAHOO	JANKIA P.S. /98 /2023
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0002794/2023	PRADEEP DASH	BISWAJIT RANJAN TRIPATHY	BOUDH /104 /2023
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0002795/2023	UDAYA RANJAN PANDA	RAJESH KUMAR MAHAPATRA	TIRTOL /120 /2023
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0002796/2023	SAROJ BEHERA	CHITTA RANJAN MOHANTY	BALICHANDRAPUR /94 /2023
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0002797/2023	CHANDAN PRASAD RAM	JYOTIRMAYA SAHOO	KHURDA MODEL /151 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :17/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
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		STATE OF ODISHA		
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ORISSA HIGH COURT

MISC CASES FILED on :17/03/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	11/2023 SAO/18/2014	MADAN MOHAN PATTANAI-MP	M/S.RAMAKANTA MOHANTY
2	14/2023 CRP/13/2023	UDAYANATH BEHERA-MP	SUMITRA MOHANTY
3	20/2023 TRPCRL/21/2023	MANA MOHAN BEHERA-MP	ACHYUTANANDA PATTANAİK
4	87/2023 CMAPL/224/2023	SASHI PUJAN-MP	ADV.
5	88/2023 CMAPL/226/2023	NARENDRA KUMAR MISHRA-MP	ADV.
6	89/2023 CMAPL/227/2023	MAKBUL SAHA-MP	ADV.
7	101/2023 CRLMP/556/2023	MANAS RANJAN SAHOO-MP	AKSHAYA KUMAR SAHOO
8	103/2023 CONTC/7322/2022	RAMESH CHANDRA SINGH-MP	M/S. ALOK KU. PANDA
9	104/2023 CONTC/7323/2022	DEBARAJ SARANGI-MP	ALOK KU. PANDA
10	105/2023 CONTC/7324/2022	BIJAYA KUMAR SATPATHY-MP	M/S. ALOK KU. PANDA
11	106/2023 RPFAM/77/2023	BABITA BEHERA-MP	BRUNDBAN ROUT
12	106/2023 CONTC/7325/2022	LAXMI NARAYAN SAMANTRAY-MP	M/S. ALOK KU. PANDA
13	107/2023 RPFAM/94/2023	SANJIB PRADHAN-MP	BYOMAKESH TRIPATHY
14	107/2023 CONTC/7326/2022	BINAY KU ROUT-MP	M/S. ALOK KU. PANDA
15	108/2023 CONTC/7327/2022	BIDYADHAR MALLICK-MP	M/S. ALOK KU. PANDA
16	108/2023 RPFAM/95/2023	MADHUPRIYA @ SINA ROUT @ BARMA-MP	PRAFULLA KUMAR MOHAPATRA
17	109/2023 CONTC/7328/2022	RAJ KISHOR PARIDA-MP	M/S. ALOK KU. PANDA
18	110/2023 CONTC/7368/2022	UMESH CHANDRA DASH-MP	M/S ALOK KU. PANDA
19	123/2023 TRP(C)/72/2023	LILI NAIK-MP	AJIT KUMAR PANDA
20	124/2023 TRP(C)/106/2023	SHIBANI MEHER @ SIBANI MEHER-MP	SURYAKANTA DWIBEDI
21	125/2023 TRP(C)/107/2023	SHRADHANJALI ROUTRAY-MP	SIDHARTHA DAS
22	195/2023 CRLREV/137/2022	JOGENDRA KUMAR PATRO-MP	PRANAB RANJAN CHHATOI
23	196/2023 CRLREV/80/2023	BALARAM MALLICK-MP	PRAVASH CHANDRA JENA
24	229/2023 FAO/119/2023	THE D.M., M/S. NEW INDIA ASSURANCE CO. LTD.-MP	SUBRAT SATPATHY
25	230/2023 FAO/134/2023	DIVISIONAL MANAGER, M/S NEW INDIA ASSURANCE CO. LTD.-MP	SUBRAT SATPATHY
26	231/2023	M/S. ORIENTAL INSURANCE CO. LTD.-MP	ADAM ALI KHAN

27	FAO/139/2023 255/2023	ADITYA NARAYAN MOHAPATRA-MP	KISHORE KUMAR MISHRA
28	RSA/266/2022 256/2023	NABIN SETHI-MP	PRASANT KUMAR KHUNTIA
29	RSA/104/2023 257/2023	NABIN SETHI-MP	PRASANT KUMAR KHUNTIA
30	RSA/104/2023 258/2023	SAKHAYAT ALI-MP	M/S.S.P.MISRA
31	RSA/158/2007 259/2023	SMT.RAMARANI SAHOO-MP	
32	RSA/270/2011 260/2023	AKSHAYA KUMAR MAJHI-MP	PRAFULLA KUMAR KAR
33	RSA/108/2023 261/2023	AKSHAYA KUMAR MAJHI-MP	PRAFULLA KUMAR KAR
34	RSA/108/2023 262/2023	PRAKASH CHANDRA PANDA-MP	DEEPALI MAHAPATRA
35	RSA/109/2023 274/2023	BHIKARI KHATUA-MP	PRATAP KESHARI DEO
36	CMP/297/2023 275/2023	PRAGNYA PARIMITA DAS-MP	SANTOSH KUMAR ROUT
37	CMP/298/2023 276/2023	PREMALATA SAHOO-MP	BANSHIDHAR SATAPATHY
38	CMP/299/2023 277/2023	ASHUTOS PADHI-MP	
39	CMP/150/2022 278/2023	HARISHANKAR ROUT-MP	LAXMAN PRADHAN
40	CMP/300/2023 279/2023	RAJAT KUMAR SETHI-MP	TUSAR KUMAR MISHRA
41	CMP/301/2023 280/2023	NALINI RANJAN JENA-MP	PRAFULLA KUMAR KAR
42	CMP/891/2022 406/2023	SUJATA SA-MP	M/S.DEVASHISS PANDA
43	MACA/266/2005 407/2023	DIVISIONAL MANAGER,ORIENTAL INSURANCE CO.LTD.	SUBRAT SATPATHY
44	MACA/523/2018 408/2023	JHUNU NAIK-MP	B. SINGH
45	MACA/220/2023 409/2023	D.M. M/S. UNITED INDIA INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
46	MACA/221/2023 410/2023	CHANDRA SEKHAR PRADHAN-MP	SARAT CHANDRA SWAIN
47	MACA/222/2023 411/2023	CHANDRA SEKHAR PRADHAN-MP	SARAT CHANDRA SWAIN
48	MACA/223/2023 412/2023	MANAGER (LEGAL), M/S. NATIONAL INSURANCE CO.LTD.	SUBRAT SATPATHY
49	MACA/210/2023 413/2023	THE DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO.LTD.	SANTOSH MOHANTY
50	MACA/231/2022 437/2023	KABIRAJ BIBARA-MP	S.S.RAY (2)
51	BLAPL/3021/2023 438/2023	GAUTAM KUNDU-MP	SHIB SHANKAR MOHANTY
52	BLAPL/3136/2018 439/2023	PUSTAM HANS-MP	
53	BLAPL/1602/2023 440/2023	ARUP DAS ADHIKARI-MP	
54	BLAPL/11810/2022 441/2023	PRASANTA KUMAR SWAIN @ CHILLA-MP	TANMAYA KUMAR MOHANTY
55	BLAPL/10623/2022 442/2023	RABINDRA SENAPATI-MP	RAJIB LOCHAN PATTNAIK
56	BLAPL/1626/2023 443/2023	BABUL@CHINMAY MANGARAJ-MP	RAMESH CHANDRA SWAIN
57	BLAPL/2973/2023 444/2023	PUNIA @ PURNA CHANDRA NANDA-MP	JAGABANDHU SAHU
	BLAPL/11211/2022		

58	445/2023 BLAPL/3046/2023	VUNGARALA RAMESH-MP	CHANDANA MISHRA
59	446/2023 BLAPL/7350/2022	RIJVAN-MP	SURYAKANTA DASMOHAPATRA
60	447/2023 BLAPL/10233/2022	SUNIL KUMAR SWAIN-MP	
61	448/2023 BLAPL/10234/2022	SUNIL KUMAR SWAIN-MP	
62	449/2023 BLAPL/10235/2022	SUNIL KUMAR SWAIN-MP	
63	450/2023 BLAPL/10888/2022	SUNIL KUMAR SWAIN-MP	
64	574/2023 ABLAPL/9946/2022	ABHIMANYU SWAIN-MP	
65	575/2023 ABLAPL/15428/2022	DACTOR MUNDA-MP	
66	576/2023 ABLAPL/15351/2022	SIBA KUMBHAR-MP	
67	577/2023 ABLAPL/851/2023	KHITI BHUSAN MEHER-MP	
68	578/2023 ABLAPL/1869/2023	CHULADEV JAL-MP	
69	579/2023 ABLAPL/2342/2022	SIBA PRASAD DAS-MP	
70	580/2023 ABLAPL/1554/2022	PARSWATI PATRA @ DOLI KUNDA-MP	
71	581/2023 ABLAPL/1600/2022	JAYANARAYAN KUNDA-MP	
72	582/2023 ABLAPL/2073/2023	DUKHILAL GUPTA-MP	
73	583/2023 ABLAPL/9788/2022	SAMIRA @ SAMIR KUMAR JENA-MP	
74	645/2023 CRLA/450/2022	RAM GOPAL KHEMKA-MP	SOURA CHANDRA MOHAPATRA
75	646/2023 CRLA/177/2023	SRIBALLABHA PRASAD NAYAK-MP	RANJAN KUMAR ROUT
76	647/2023 CRLA/297/2023	SUSHANTA BHOI-MP	SAHASRANSU SOURAV
77	648/2023 CRLA/297/2023	SUSHANTA BHOI-MP	SAHASRANSU SOURAV
78	649/2023 CRLA/82/2018	BABRU NAIK-MP	M/S.LALITENDU MISHRA,S.K.SINGH,S.NAIK,N.MISHRA
79	650/2023 CRLA/516/2015	PRASANTA KUMAR SAMANTARAY-MP	M/S.A.PATTANAİK M/S.MANORANJAN DAS D.MISHRA
80	651/2023 CRLA/637/2021	MANJULATA JENA-MP	DEBASNAN DAS
81	652/2023 CRLA/299/2023	DEEPAK KUMAR SAHOO-MP	TUSAR KUMAR MISHRA
82	653/2023 CRLA/299/2023	DEEPAK KUMAR SAHOO-MP	TUSAR KUMAR MISHRA
83	654/2023 CRLA/237/2023	M/S. NORTHERN EASTERN ELECTRICITY SUPPLY OF KALYANI COMPLEX, BBSRAMPUR, BBSRAMPUR	IPSITA SOWDEN, MR. MILAN KANUNGO
84	655/2023 CRLA/239/2023	M/S.WESTERN ELECTRICITY SUPPLY OF KALYANI COMPLEX, BBSRAMPUR, BBSRAMPUR	IPSITA SOWDEN, MR. MILAN KANUNGO,
85	656/2023 CRLA/240/2023	M/S.SOUTHERN ELECTRICITY SUPPLY OF KALYANI COMPLEX, BBSRAMPUR, BBSRAMPUR	IPSITA SOWDEN, MR. MILAN KANUNGO
86	657/2023 CRLA/301/2023	SANTOSH KUMAR LENKA-MP	MANAS RANJAN MOHAPATRA
87	658/2023 CRLA/301/2023	SANTOSH KUMAR LENKA-MP	MANAS RANJAN MOHAPATRA
88	659/2023 CRLA/302/2023	RAMAKANTA YADAV @ CHANA BEHERA-MP	MANAS RANJAN MOHAPATRA
89	660/2023	RAMAKANTA YADAV @ CHANA BEHERA-MP	MANAS RANJAN MOHAPATRA

90	CRLA/302/2023 661/2023	SIBENDRA PRADHAN-MP	MANAS RANJAN MOHAPATRA
91	CRLA/303/2023 662/2023	SIBENDRA PRADHAN-MP	MANAS RANJAN MOHAPATRA
92	CRLA/303/2023 663/2023	VIKRAM KUMAR DAS-MP	SUJAY SHANKER SINGHDEO
93	CRLA/59/2023 961/2023	DHANESWAR LENKA-MP	RAMDAS ACHARY
94	CRLMC/1367/2023 962/2023	DHANESWAR LENKA-MP	RAMDAS ACHARY
95	CRLMC/1367/2023 963/2023	SUKANTI MALA BISOE-MP	SUSHANTA KUMAR JOSHI
96	CRLMC/1369/2023 964/2023	ASWINI KUMAR PRADHAN-MP	JAGABANDHU SAHU
97	CRLMC/1370/2023 965/2023	PARTHA SARATHI BEHERA-MP	M/S.SOUBHAGYA S.DAS
98	CRLMC/2240/2018 966/2023	ARABINDA SAMAL-MP	AJIT KUMAR MOHANTY
99	CRLMC/1377/2023 967/2023	DIPAK KUMAR GHADEI-MP	SATYA NARAYAN MISHRA 4
100	CRLMC/1378/2023 968/2023	SAMIRA KUMAR BISWAL-MP	SUSANTA KUMAR BARAL
101	CRLMC/1379/2023 969/2023	MUZAFAR ALAM-MP	SUSHANTA KUMAR SAMANTARAY
102	CRLMC/1380/2023 970/2023	PRASANTA SAHOO-MP	BHARAT BHUSAN ROUSTRAY
103	CRLMC/1381/2023 971/2023	RAJENDRA BEHERA-MP	ANADI CHARAN NAYAK
104	CRLMC/1383/2023 972/2023	HIMANSU SAHU-MP	
105	CRLMC/3557/2022 973/2023	KAMAKSHI PRASAD PANDA-MP	
106	CRLMC/2223/2021 974/2023	TAPAN PADHI @ TAPAN KUMAR PADHI-MP	ACHYUTANANDA PATTANAIK
107	CRLMC/1385/2023 975/2023	BASUDEB@BASUDEB BHANJA-MP	PRAVASH CHANDRA JENA
108	CRLMC/1387/2023 976/2023	ANIL AGARWALLA-MP	ASHOK KUMAR MISHRA
109	CRLMC/1391/2023 1306/2023	DILIP KUMAR DEY-MP	LAXMAN PRADHAN
110	WA/112/2023 1307/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
111	WA/520/2023 1308/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
112	WA/520/2023 1309/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
113	WA/520/2023 1310/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTRAY, A.G.A.
114	WA/522/2023 1311/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTRAY, A.G.A.
115	WA/522/2023 1312/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTRAY, A.G.A.
116	WA/521/2023 1313/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
117	WA/521/2023 1314/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
118	WA/521/2023 1315/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
119	WA/523/2023 1316/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
120	WA/523/2023 1317/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.

121	1318/2023 WA/523/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
122	1319/2023 WA/524/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
123	1320/2023 WA/524/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
124	1321/2023 WA/524/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
125	1322/2023 WA/525/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
126	1323/2023 WA/525/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
127	1324/2023 WA/525/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
128	1325/2023 WA/527/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
129	1326/2023 WA/527/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
130	1327/2023 WA/527/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
131	1328/2023 WA/526/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
132	1329/2023 WA/526/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
133	1330/2023 WA/526/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
134	1331/2023 WA/528/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
135	1332/2023 WA/528/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
136	1333/2023 WA/528/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
137	1334/2023 WA/531/2023	SANJEEB KUMAR MALIK-MP	CHITTARANJAN PATTNAIK
138	1335/2023 WA/530/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
139	1336/2023 WA/530/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
140	1337/2023 WA/529/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR.S.C(S AND M.E)
141	1338/2023 WA/529/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR.S.C(S AND M.E)
142	1339/2023 WA/529/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR.S.C(S AND M.E)
143	1340/2023 WA/529/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR.S.C(S AND M.E)
144	1341/2023 WA/532/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR, S.C.(S AND ME)
145	1342/2023 WA/532/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR, S.C.(S AND ME)
146	1343/2023 WA/532/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR, S.C.(S AND ME)
147	1344/2023 WA/532/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR, S.C.(S AND ME)
148	1345/2023 WA/533/2023	STATE OF ODISHA-MP	HARMOHAN DHAL, A.G.A.
149	3667/2023 WP(C)/19398/2019	EXECUTIVE ENGINEER(ELECTRICAL)-MP	M/S.DEBARANJAN RAY
150	3668/2023 WP(C)/8173/2023	RUBITA SWAIN-MP	SANJAY KUMAR BEHERA
151	3669/2023 WP(C)/7388/2023	PRAKASH CHANDRA DAS-MP	MR.GOUTAM MISHRA, D.K.PATRA,J.R.DEO,A.K.DASH
152	3670/2023	SUDHAKAR DAS-MP	KANANBALA ROY CHOUDHURY

153	WP(C)/3994/2023 3671/2023	MILAN KUMAR DAS-MP	KANANBALA ROY CHOUDHURY
154	WP(C)/3998/2023 3672/2023	SAUMYA RANJAN NAYAK-MP	KANANBALA ROY CHOUDHURY
155	WP(C)/4082/2023 3673/2023	PRASANTA KUMAR BEHERA-MP	KANANBALA ROY CHOUDHURY
156	WP(C)/4486/2023 3674/2023	ABHIJIT PANIGRAHI-MP	KANANBALA ROY CHOUDHURY
157	WP(C)/4488/2023 3675/2023	HEMANTA KUMAR NAYAK-MP	KANANBALA ROY CHOUDHURY
158	WP(C)/4490/2023 3676/2023	JUKTI RANJAN SAMANTARAY-MP	PRABIR KUMAR RAY
159	WP(C)/8180/2023 3677/2023	SRIKANTA CHANDRA SUNDAR RAY-MP	SAILABALA JENA
160	WP(C)/29443/2021 3678/2023	STATE OF ORISSA-MP	
161	WP(C)/17515/2010 3679/2023	ANUP KUMAR LAKHOTIA-MP	DILLIP KUMAR PRADHAN
162	WP(C)/8187/2023 3680/2023	PRASANA KUMAR PATRA-MP	PRAMOD KUMAR NAYAK
163	WP(C)/8195/2023 3681/2023	BIBEKANANDA SOREN-MP	SESHDEV DASH
164	WP(C)/8098/2023 3682/2023	BIRANCHI NARAYAN DAS-MP	SHASHI BHUSAN JENA
165	WP(C)/5358/2022 3683/2023	SANJUKTA DAS-MP	SHASHI BHUSAN JENA
166	WP(C)/10793/2022 3684/2023	GOVERNING BODY OF UDAYA NATH COLLEGE OF SCIENCE AND TECHNOLOGY, CUTTACK-MP	
167	WP(C)/8199/2023 3685/2023	M/S.IREL (INDIA) LTD. GOVT. OF INDIA, MUMBAI-MP	SANJIT MOHANTY
168	WP(C)/5044/2023 3686/2023	SEETAL PRAVA BISOI @ SEETAL PRABHA BISOI-MP	DEEPALI MAHAPATRA
169	WP(C)/8204/2023 3687/2023	THE EXECUTIVE ENGINEER ELECTRICAL, NESCO UTILITIES, Bhubaneswar-MP	SUMESH CHANDRA DASH
170	WP(C)/7861/2021 3688/2023	THE EXECUTIVE ENGINEER ELECTRICAL, NESCO UTILITIES, Bhubaneswar-MP	SUMESH CHANDRA DASH
171	WP(C)/7863/2021 3689/2023	SIDDHARTHA SAHU-MP	BIRAJA PRASANNA DAS
172	WP(C)/8208/2023 3690/2023	RAJESH PARIDA-MP	PRAFULLA KUMAR RATH
173	WP(C)/8209/2023 3691/2023	KARAN SHAW-MP	BIRAJA PRASANNA DAS
174	WP(C)/8210/2023 3692/2023	SAROJAKANTA MOHAPATRA-MP	LAXMI PRASAD DWIVEDY
175	WP(C)/17582/2022 3694/2023	BEDAMATI PARIMITA PANDA-MP	PRASANTA KUMAR MISHRA
176	WP(C)/8118/2023 3695/2023	SUCHISMITA PATHY-MP	PRASANTA KUMAR MISHRA
177	WP(C)/8119/2023 3696/2023	SAMIR MOHANTY-MP	BIDESH RANJAN BEHERA
178	WP(C)/8216/2023 3697/2023	SAROJAKANTA MOHAPATRA-MP	SWAPNA KUMAR OJHA
179	WP(C)/17582/2022 3698/2023	M/S.AUROBINDO MILLA-MP	
180	WP(C)/13879/2014 3699/2023	NANDA KISHORE TIBERI WAL-MP	KISHORE KUMAR MISHRA
181	WP(C)/8223/2023 3700/2023	GAGAN BIHARI MOHAPATRA-MP	BIBEKANANDA BHUYAN
182	WP(C)/8224/2023 3701/2023	ODISHA STATE FINANCIAL CORP., CUTTACK-MP	ABINASH ROURAY
183	WP(C)/8229/2023 3702/2023	ODISHA STATE FINANCIAL CORP., CUTTACK-MP	ABINASH ROURAY

184	3703/2023 WP(C)/34263/2021	SADANANDA MOHAPATRA-MP	SWAYAMJIT ROUT
185	3704/2023 WP(C)/8233/2023	M/S TUSHAR KANTA NAYAK-MP	KSHIROD KUMAR SAHOO
186	3705/2023 WP(C)/8238/2023	AKHANDA PRATAP DEV-MP	ASHOK MISHRA
187	3706/2023 WP(C)/8374/2020	BIJAY KUMAR JENA-MP	
188	3707/2023 WP(C)/12148/2016	ANIL KU BEURA-MP	M/S.SIDHESWAR MALLIK
189	3708/2023 WP(C)/8251/2023	M/S TUSAR KANTA NAYAK-MP	KSHIROD KUMAR SAHOO
190	3709/2023 WP(C)/8253/2023	M/S. ADITYA ALUMINIUM, LAPANGA-MP	SHYAM SUNDAR TRIPATHY
191	3710/2023 WP(C)/8254/2023	M/S. ADITYA ALUMINIUM, LAPANGA-MP	SHYAM SUNDAR TRIPATHY
192	3711/2023 WP(C)/33801/2022	KALINGA WARRIOR SECURITY SERVICE, CUTTACK-MP	RAKESH BEHERA
193	3712/2023 WP(C)/8269/2023	ANAND KUMAR AGRAWAL-MP	PRABODHA CHANDRA NAYAK
194	3713/2023 WP(C)/8271/2023	KALPANA SAHOO-MP	BIBHUTI BHUSAN SWAIN
195	3714/2023 WP(C)/2384/2023	DEBANANDA DAS-MP	MADHUMITA PANDA
196	3715/2023 WP(C)/8274/2023	AHEMAD KHAN-MP	ALOK KUMAR PANDA
197	3716/2023 WP(C)/8280/2023	CHINTAMANI BEHERA-MP	PRAFULLA CHANDRA ACHARYA
198	3717/2023 WP(C)/8284/2023	HAREKRUSHNA MAHAKUD-MP	PRAFULLA CHANDRA ACHARYA
199	3718/2023 WP(C)/8285/2023	ANANDA CHANDRA SAHOO-MP	PRASANTA KUMAR NANDA
200	3719/2023 WP(C)/8286/2023	S.K.D.ASSOCIATES, CUTTACK-MP	SANTOSH KUMAR MAHANTY
201	3720/2023 WP(C)/8290/2023	KRUSHNA NARAYAN KAMILA-MP	NIRANJAN PANDA
202	3721/2023 WP(C)/15006/2017	THE EE,ELECTRICAL NESCO UTILITY-MP	M/S.S.C.DASH
203	3722/2023 WP(C)/15006/2017	THE EE,ELECTRICAL NESCO UTILITY-MP	M/S.S.C.DASH
204	3723/2023 WP(C)/7859/2021	THE EXECUTIVE ENGINEER ELECTRICAL, NESCO UTILITIES-MP	M/S.S.C.DASH
205	3724/2023 WP(C)/7865/2021	THE EXECUTIVE ENGINEER ELECTRICAL, NESCO UTILITIES-MP	M/S.S.C.DASH
206	3725/2023 WP(C)/8294/2023	THE DIVISIONAL MANAGER, BAJAJ ALLIANZ GENERAL INSURANCE COMPANYTY LTD. BBSR-MP	
207	3726/2023 WP(C)/8161/2023	BANAMALI MEHER-MP	DIPTI RANJAN BHOKTA
208	3727/2023 WP(C)/5250/2023	DURYODHAN MANTRI-MP	ALOK KUMAR PANDA
209	3728/2023 WP(C)/8298/2023	HAREKRUSHNA DALEI-MP	NIRANJAN LENKA
210	3729/2023 WP(C)/8300/2023	TRILOCHAN MALIK-MP	SRINIBASH SATAPATHY
211	3730/2023 WP(C)/41596/2021	ANITA PRADHAN-MP	JAYANTA KUMAR KHANDAYATRAY
212	3731/2023 WP(C)/25482/2022	SAKUNTALA MOHAPATRA-MP	J.K.KHANDAYATRAY
213	3732/2023 WP(C)/8302/2023	BHABAGRAHI BEHERA-MP	PITAMBAR BEHERA
214	3733/2023 WP(C)/8305/2023	NIRANJAN BISWAL-MP	PITAMBAR BEHERA
215	3734/2023	DIPTISHREE MALIK-MP	BAIJAYANTI MOHANTY

216	WP(C)/8306/2023 3735/2023	BENUDHAR NAIK-MP	
217	WP(C)/18920/2022 3736/2023	SUPERINTENDING ENGINEER,BAISINGA CANAL DIVISION, BARIPADA-MP	BARIPADA-MP MAHAPATRA
218	WP(C)/8307/2023 3737/2023	MADHAB KEUT-MP	A.G.A., MR. B.A.PRUSTY, MR. R.N.ACHARYA (S.C., S A
219	WP(C)/25646/2022 3738/2023	LAMBODAR PANIGRAHI-MP	JAJATI KESHARI KHUNTIA
220	WP(C)/8309/2023 3739/2023	SAPTAMA KISHOR BEHERA-MP	
221	WP(C)/18918/2022 3740/2023	TANKADHAR RANA-MP	A.G.A.
222	WP(C)/25644/2022 3741/2023	MITRABADI MALLICK-MP	MR. MOHAPATRA
223	WP(C)/25046/2021 3742/2023	SUPERINTENDING ENGINEER OF BAISINGA CANAL DIVISION, BARIPADA-MP	BARIPADA-MP SUDHAKAR,MS.C
224	WP(C)/8312/2023 3743/2023	BASANTA KUMAR LENKA-MP	PADMANAVA JENA
225	WP(C)/8320/2023 3744/2023	SUPERINTENDING ENGINEER,BAISINGA CANAL DIVISION, BARIPADA-MP	BARIPADA-MP S.C
226	WP(C)/8319/2023 3745/2023	SUPERINTENDING ENGINEER,BAISINGA CANAL DIVISION, BARIPADA-MP	BARIPADA-MP S.C
	WP(C)/8321/2023		